

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2022**

Sl. No.	Nature	Opening balance as on 01.10.2022	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.10.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	61	0	1		1			1	1	61	1
2	WA	631	54			54			16	16	669	0
3	WPC	10205	210			210	1		117	118	10297	4
4	WPL	1068	12			12			2	2	1078	1
5	WPS	17435	1022	4	1	1027			477	477	17985	10
6	WPT	678	13			13			10	10	681	0
7	WPCR	2618	58		1	59			41	41	2636	0
8	WPPIL	300	11			11			9	9	302	0
9	WP 227	1632	40	1		41	1		38	39	1634	5
10	WPHC	4	3			3			3	3	4	0
A	TOTAL (1 to 10)	34632	1423	6	2	1431	2	0	714	716	35347	21
1	FA	2992	7	2	1	10			22	22	2980	7
2	FAM	388	0	3		3			10	10	381	1
3	FA(MAT)	291	8		1	9			10	10	290	0
4	SA	5501	31	2		33	1		12	13	5521	4
5	MA	317	5	1		6				0	323	0
6	MAC	8670	104	2		106			61	61	8715	47
7	CR	306	2			2			9	9	299	0
8	MCC	774	29			29	2		26	28	775	0
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	15	0			0				0	15	0
11	EP	3	0			0			1	1	2	1
12	TPC	121	5			5			11	11	115	0
13	CONT	2313	40			40			99	99	2254	1
14	ITA	4	0			0				0	4	0
15	ARBA	209	2	1		3				0	212	0
16	ARBAP	8	1			1			1	1	8	0
17	ARBR	43	2			2			2	2	43	0
18	TAXC	181	5			5			2	2	184	0
19	REVP	204	7			7			8	8	203	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	22343	248	11	2	261	3	0	274	277	22327	61
	TOTAL (A+B)	56975	1671	17	4	1692	5	0	988	993	57674	82
MAIN CRIMINAL CASES												
1	CRREF	6				0				0	6	0
2	CRA	15737	104	1		105	2		77	79	15763	36
3	CRR	5968	55			55	1		48	49	5974	13
4	MCRC	1211	633	1	1	635			740	740	1106	0
5	MCRCA u/s 438 CrPC	274	103	1		104			91	91	287	0
6	CONTR	4	1			1				0	5	0
7	CRMP	4849	105			105	2		76	78	4876	0
8	TPCR	29	3			3			1	1	31	0
9	ACQA	3036	20			20			5	5	3051	5
C	TOTAL (1 to 9)	31114	1024	3	1	1028	5	0	1038	1043	31099	54
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		88089	2695	20	5	2720	10	0	2026	2036	88773	136
PENDENCY INCREASE/DECREASE		88089	INCREASE (+684)								88773	

Over 5 Years Pendency as on 01.10.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.10.2022	Over 5 Years Decrease Pendency during the month
22906	5	136	22775	-131

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)